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Title: Introduction of the Companies (Amendment) Bill, 2016.

HON. CHAIRPERSON : The House will now take up the Supplementary List of Business. Bill to be introduced – Shri Arun Jaitley.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY):
Sir, I beg to move for leave to introduce a Bill further to amend the Companies Act, 2013.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill further to amend the Companies Act, 2013."

The motion was adopted.

SHRI ARUN JAITLEY: Sir, I introduce the Bill.